

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (C) No(s). 14763/2024

CONFERENCE FOR HUMAN RIGHTS (INDIA) (REGD.)                      Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 17-09-2024 This petition was called on for hearing today.

For Petitioner(s)

Petitioner-in-person

For Respondent(s)

Mr. Nishit Agrawal, AOR  
Ms. Kanishka Mittal, Adv.  
Mr. Sankalp Suman, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Respondent No.3 is granted four weeks' time, as last opportunity, for filing counter affidavit.

Service is complete on respondent Nos. 1, 2 and 4 but none has entered appearance.

At the end of the period aforesaid, whether counter affidavit is filed or not, Registry to process the matter for listing before the Hon'ble Court, as per rules.

SUJATA SINGH  
Registrar